

(c) At present there is no such possibility.

(d) The range of coverage of the 1 KW transmitter installed for second channel is about 60 Kilometres and beyond this range these programmes will not be available.

#### Installation of High Power Radio Transmitters at Parbhani

1129. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether there is any proposal under Government's consideration to strengthen the All India Radio Station Parbhani with the installation of high power radio transmitters:

(b) whether it is a fact that the people of the region are demanding the same for several years; and

(c) if so, by when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) Representations had been received for making the auxiliary centre of AIR at Parbhani a fullfledged Station. Due to constraint on financial resources and relative priorities, there is no proposal, at present, to make AIR Parbhani as a fullfledged Station.

#### Price of Lands allotted to Co-operative Group Housing Societies in Pitampura, Delhi

1130. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of WORKS AND HOUSING be pleased to state the reserved price fixed by DDA for the years 1975 to 1984, year-wise, for those lands which have been allotted by it to different co-operative house building societies in Pitampura, Delhi?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR): Delhi Development Authority have reported that they have not fixed any reserve price for the period 1975 to 1984 in respect of the land allotted to cooperative house building societies in Pitampura.

#### Daily Recommended Intake of Pulses

1131. SHRI GURUDAS DAS GUPTA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) the quantity of pulse intake daily recommended by the advisory committee of the Indian Medical Council for a balanced diet and its per capita availability during each year of Sixth Five Year Plan and the corresponding annual target for pulse production and production actually achieved;

(b) the per capita daily average availability of pulses at the end of Fourth and Fifth Five Year Plan; and

(c) the number of scientists working on pulses development and the research programmes during Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The quantity of daily intake of pulses as recommended by Indian Council of Medical Research Advisory Committee for a balanced diet for adults is as follows:

(Grams per day)		
Type of Work	Adult Man	Adult Woman
Sedentary	40	40
Moderate Work	50	45
Heavy Work	60	50

The table below gives the production targets, production and availability of pulses during each year of the Sixth Five Year Plan;

Year	Production tonnes		Per Capita availability*	
	Target	Achievement	Year	(Grams day) availability
1981-82	14.0	10.6	1981	37.2
1982-83	12.5	11.5	1982	39.2
1983-84	13.0	13.5	1983(P)	39.5
1984-85	13.0	12.7	1984 (P)	41.0
1984-85	13.0	12.5 (P)	1985	—

\*Figures are available for Calendar Year, Provisional

(b) The per capita availability of pulses at the end of the Fourth Five Year Plan (1974) was 40.8 gms. per day and at the end of Fifth Year Plan (1979) 44.7 gms. per day.

(c) 358 scientists were working under the All India Coordinated Research Project on Pulses during the Sixth Five Year Plan (1980-81 to 1984-85).

#### Grants for Development of Surplus Land allotted to Harijans [Landless Labourers]

1132. PROF. B. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state—

(a) the total amount provided during the Sixth Five Year Plan period as grants to the State Governments for development of surplus land allotted to Harijans and landless labourers;

(b) the surplus land allotted, yearwise by Andhra Pradesh and Karnataka Governments during the years from 1981-82 to 1984-85; and

(c) the amount spent by these two States, year-wise on the development of surplus land, yearwise for the same period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Under the Centrally Sponsored Scheme of providing financial assistance to assignees of ceiling surplus land an amount of Rs. 1034.39 lakh has been released as grant as the Central share to the States/ Union Territories.

(b) and (c) A statement is laid on the Table of the House.

#### Statement

Part (b) of the Question :

(Area in acres)

Year	Andhra Pradesh	Karnataka
1981-82	23,301	12,103
1982-83	9,911	45,098
1983-84	5,404	4,167
1984-85	6,438	6,522
TOTAL:	45,054	67,891

327 Rs.-]